

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Dated : This the 30<sup>th</sup> day of July 2021

**Contempt Petition No. 330/00209 of 2018**  
in  
**Original Application No. 330/01441 of 2017**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**  
**Hon'ble Mr. Tarun Shridhar, Member (A)**

Lalji Prasad Gautam, S/o Sri Shiv, R/o Village Karjauli, Post, Khurahat, District Mau.

...Petitioner  
By Adv : Shri Vinod Kumar

**V E R S U S**

1. Sri Rajeev Agarwal, General Manager, North Eastern Railway, Gorakhpur.
2. Sri S.K. Jha, Divisional Railway Manager, North Eastern Railway, Varanasi.
3. Sri Rahul Kumar Srivastava, Senior Divisional Personnel Officer, North Eastern Railway, Varanasi.
4. Sri T. Dungdugiya, Chief Office Superintendent working in the office of Senior D.P.O. North Eastern Railway, Varanasi.

...Opposite parties/Respondents  
By Adv: Shri M.K. Yadav

**O R D E R**

**By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

We have joined this Division Bench online through video conferencing.

2. Shri Vinod Kumar, learned counsel for the petitioner is present online through video conferencing whereas Shri M.K. Yadav, learned counsel for the respondents is present in Court.

3. Heard learned Counsel for the parties and perused the record in pdf.
4. At the very outset learned counsel for the petitioner submitted that the order in respect of which this contempt petition is pending has been complied with by the respondents and the contempt proceedings may be closed. However, he has prayed that the liberty may be given to the petitioner to again approach this Tribunal if any grievance subsists.
5. Learned counsel for the respondents has no objection if the aforesaid liberty is given to the petitioner while closing the contempt petition.
6. In view of the above the present contempt proceedings are closed. Notices issued to the respondents are discharged. The petitioner is granted liberty to approach this Tribunal again, if any grievance subsists. All the pending MAs, if any, also disposed off.
7. Hon'ble Mr. Tarun Shridhar, Administrative Member has consented to this order during video conferencing.

**(Tarun Shridhar)**  
Member (A)  
**(Justice Vijay Lakshmi)**  
Member (J)

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